

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-333-2020**

Philips Edward

... Petitioner

Vs

Indian Overseas Bank,
through Chief Regional Officer,
Panaji & Ors.

... Respondents

Shri Kaif Noorani, Advocate for the Petitioner.
Shri Ajay Kumar, Advocate for the Respondent No.1.**Coram : DAMA SESHADRI NAIDU, J.****Date : 11 December 2020****P.C. :**

Post the matter on 15.12.2020.

DAMA SESHADRI NAIDU, J.

NH